

**HIGH COURT OF SIKKIM
GANGTOK**

N-O-T-I-F-I-C-A-T-I-O-N

No. 78/Confdl/HCS

Dated: 26.12.2025

In supersession to Notification No. 35/Confdl/HCS, dated 01.11.2025, it is hereby notified for general information that the days enumerated hereunder shall be observed as holidays and vacations by the High Court of Sikkim during the year, 2026.

SL. NO.	OCCASION	DATE (S)	DAY(S)	NO. OF DAYS
1.	New Year's Day	1 st January	Thursday	01
2.	Maghe Sankranti	15 th January	Thursday	01
3.	Sonam Lochhar	19 th January	Monday	01
4.	Republic Day	26 th January	Monday	01
5.	Losar	18 th February	Wednesday	01
6.	Akhil Sikkim Khas Chettri Bahun Kalyan Sangh's Foundation Day	26 th February	Thursday	01
7.	Holi	3 rd March	Tuesday	01
8.	Bhumchu			
9.	Id-UI-Fitr	21 st March	Saturday	01
10.	Ramnavami (Chaite Dasain)	27 th March	Friday	01
11.	Good Friday	3 rd April	Friday	01
12.	Dr. B.R. Ambedkar Jayanti	14 th April	Tuesday	01
13.	Shyadar Pidar	1 st May	Friday	01
14.	State Day	16 th May	Saturday	01
15.	Saga Dawa	31 st May	Sunday	01
16.	Bhanu Jayanti	13 th July	Monday	01
17.	Drukpa Tshe-zi	18 th July	Saturday	01
18.	Guru Rimpoche's Thungkar Tshechu	24 th July	Friday	01
19.	Tendong Lho Rum Faat	8 th August	Saturday	01
20.	Independence Day	15 th August	Saturday	01
21.	Nepali Bhasa Manyata Diwas	20 th August	Thursday	01
22.	Pang Lhabsol	28 th August	Friday	01
23.	Janmasthami	4 th September	Friday	01
24.	Teej (Haritalika)	14 th September	Monday	01

25.	Indrajatra	25 th September	Friday	01
26.	Gandhi Jayanti	2 nd October	Friday	01
27.	Birthday of Late Nar Bahadur Bhandari, Former Chief Minister of Sikkim	5 th October	Monday	01
28.	Durga Puja (Dasain)	19 th October to 23 rd October	Monday to Friday	05
29.	Lhabab Duechen	1 st November	Sunday	01
30.	Laxmi Puja (Deepawali)	9 th November to 11 th November	Monday to Wednesday	03
31.	Sakewa	30 th November	Monday	01
32.	Kagyed Dance	7 th December	Monday	01
33.	Losong/Namsoong	9 th December to 14 th December	Wednesday to Monday	06
34.	Nyengpa Guzom	15 th December	Tuesday	01
35.	Chasok Tongnam			
36.	Nyengpa Guzom	16 th December	Wednesday	01
37.	Puhgal Parim	23 rd December	Wednesday	01
38.	Teyongsi Sirijunga Sawan Tongnam			
39.	Christmas	25 th December	Friday	01
40.	Barahimijong	28 th December	Monday	01
41.	Tamu Lochar	30 th December	Wednesday	01
	Total No. of days			49

VACATION		
1.	Winter Vacation (including Government holidays)	01.01.2026 to 08.02.2026
2.	Special (Monsoon) (including Government holidays)	16.07.2026 to 21.07.2026
3.	Diwali Vacation (including Government holidays)	09.11.2026 to 13.11.2026
4.	Christmas Vacation (including Government holidays)	23.12.2026 to 31.12.2026

By Order

N.B.: Government holidays falling on Sundays have been noted in the list of holidays. High Court of Sikkim will remain closed on second and fourth Saturdays.

By Order,

sd/-

**Registrar General
High Court of Sikkim**

Memo No. V(41)Confdl/HCS/ **13978-14011**

Dated: 26.12.2025

Copy to:-

1. Secretary General, Supreme Court of India, New Delhi-110 001;
2. Secretary to the Government of India, Ministry of Home Affairs, New Delhi-110 001;
3. Registrar General, High Court of
4. President, Bar Association of India, New Delhi-110 001;
5. Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok;
6. Principal Secretary to the Hon'ble Chief Minister of Sikkim, Gangtok;

7. Additional Registrar-cum-PS to the Hon'ble, the Acting Chief Justice, High Court of Sikkim;
8. Joint Registrar-cum-Sr. Judgment Writer to Hon'ble Judge, High Court of Sikkim;
9. P.S. to Hon'ble Lokayukta, Law Commission, Government of Sikkim, Gangtok;
10. Advocate General, Government of Sikkim, Gangtok;
11. Chief Secretary, Government of Sikkim, Gangtok;
12. Secretary, Home Department, Government of Sikkim, Gangtok;
13. P.A. to Registrar General, High Court of Sikkim;
14. P.A. to Central Project Coordinator, High Court of Sikkim;
15. Principal District & Sessions Judge, Gangtok;
16. All District & Sessions Judges, Sikkim;
17. Director, Sikkim Judicial Academy, Sokeythang, Gangtok;
18. Legal Remembrancer-cum-Secretary, Legal & Parliamentary Affairs Department, Government of Sikkim;
19. Member Secretary, Sikkim State Legal Services Authority;
20. All Chief Judicial Magistrate-cum-Civil Judges (SD), Sikkim;
21. All Civil Judge-cum-Judicial Magistrates, Sikkim;
22. All District Magistrates, Gangtok, Mangan, Namchi, Gyalshing, Pakyong and Soreng Districts;
23. President, Bar Association of Sikkim (High Court & Subordinate Courts), Gangtok;
24. President, Sikkim High Court Bar Association, Gangtok;
25. President, Namchi Bar Association;
26. President, Bar Association of Gyalshing & Soreng Districts;
27. Deputy Solicitor General of India, Gangtok;
28. Additional Secretary, Home Department for publication in the Government Gazette;
29. All Section In-charge, High Court of Sikkim;
30. Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim;
31. Notice Board;
32. Guard File; and
33. File.

CENTRAL PROJECT COORDINATOR

